

F.NO.56(3)/CESTAT/CASH/M.Q.EXP./2014-15
Ministry of Finance
CUSTOMS EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
West Block No-2, R.K.Puram, New Delhi-110066

Dated:- 27/10/2014

To .

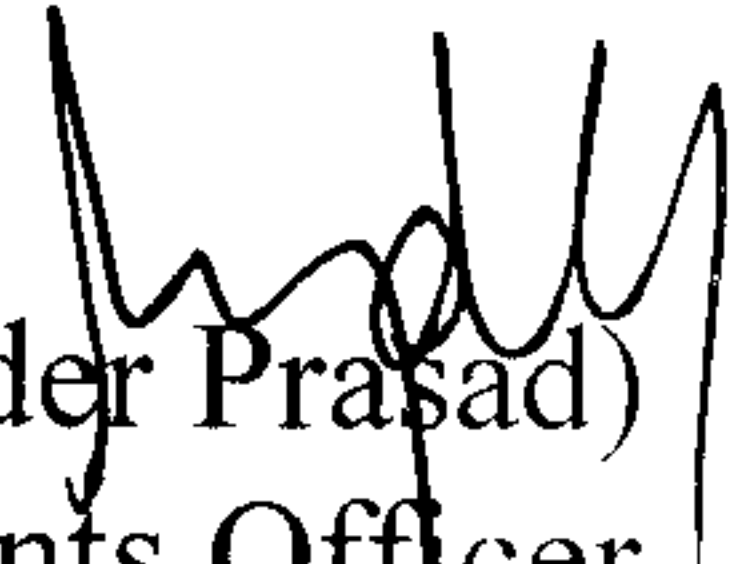
The Under Secretary (IFU - III)
Ministry of Finance,
Deptt. Of Revenue,
North Block, New Delhi.

Subject:- Monthly Expenditure Statement for the month of Sep-2014.

Sir,

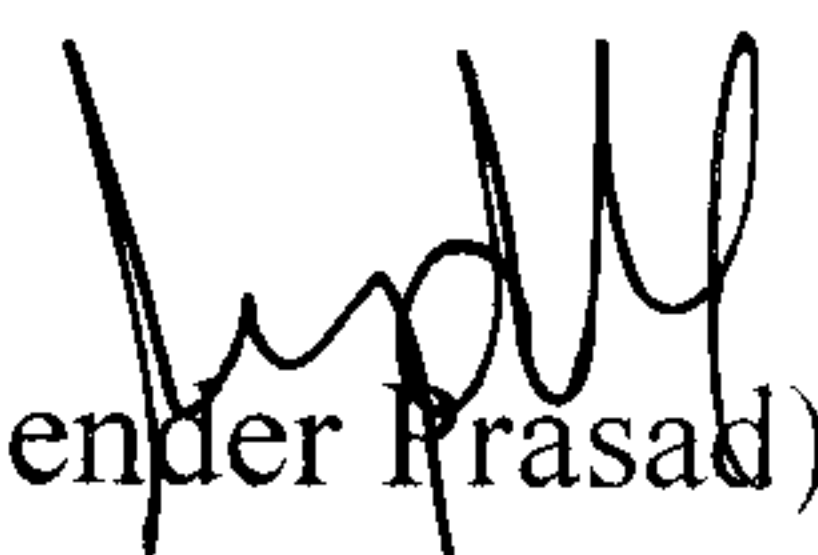
I am to forward herewith the expenditure statement for the month of Sep,2014 (F.Y 2014-15) in respect of Customs Excise and Service Tax Appellate Tribunal, New Delhi for your information and necessary action please.

Yours Faithfully,


(Rajender Prasad)
Accounts Officer
CESTAT, New Delhi

Copy To:-

1. The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
2. Office Copy/Guard File.
- ✓ 3. Computer Section for uploading website.


(Rajender Prasad)
Accounts Officer
CESTAT, New Delh

Customs Excise & Service Tax Appellate Tribunal, New Delhi

Statement showing expenditure for the month of SEP--2014

Sr. No. Sub Head	Sanctioned Grant	Proportinate Grant	Actural Expenditure From 1.9.14 to 30.9.14	Progressive 30.09.2014	Variation between proportinate grant and actual expenditure		Remarks
					Saving	Excess	
1.. Salaries	102000000	51000000	6697374	43802520	7197480		
2.. Medical	1900000	950000	32203	225058	724942		
3.. Travel Exp.	3000000	1500000	20494	638870	861130		
4.. Office Exp.	21500000	10750000	1265452	11286070		-536070	
5.. OTA	160000	80000	0	14016	65984		
6.. R R & T	2800000	1400000	0	951245	448755		
7.. Infor. Tec.	5500000	2750000	1013380	2729877	20123		
8.. Adv. Pub.	200000	100000	0	0	100000		
TOTAL	137060000	68530000	9028903	59647656	9418414	-536070	

ACCOUNT OFFICER
CESTAT

